

SPECIAL BENCH (For Bench-I)

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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP(IB)No.1689/KB/2018
CA(IB)No.1792/KB/2019

Present:1. Hon'ble Member, Shri M.B. Gosavi (J)
2. Hon'ble Member (T), Shri Harish Chander Suri (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th December, 2019, At 10:30 A.M

Name of the Company	Wittur Elevator Components India Pvt. Ltd. Vs. Ocean Elevators Pvt. Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

No one appears for either side.

C.A. (IB) No. 1792/KB/2019 filed by the RP under Section 12A for withdrawal. The matter is settled.

It appears that COC has approved the settlement with 100% voting. Withdrawal is allowed.

Matter stands **disposed of as withdrawn.**



(Harish Chander Suri)

Member (T)



(Madan B. Gosavi)

Member (J)